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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 769/9/HDB/19
NAME OF THE COMPANY	Madhucon Projects Ltd
NAME OF THE PETITIONER(S)	ICPS Engineering Pvt Ltd
NAME OF THE RESPONDENT(S)	Madhucon Projects Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

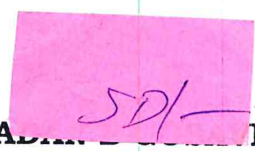
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned Counsel for the Operational Creditor and Learned Counsel for the Corporate Debtor appeared via video conference.

Learned Counsel for Operational Creditor seeks permission to withdraw the matter as matter is settled. Permission is granted. In view of this, **CP(IB) No.769/9/HDB/2019 stands disposed of as withdrawn.**

(**VEERA**  **AREKAPUDI**)
MEMBER (TECHNICAL)

(**MADHAN**  **I**)
MEMBER (JUDICIAL)

Syamala